SHRI E. AHAMED (Manjeri): Mr. Speaker Sir, there have been thousands of evacuees from Kuwait and Iraq who anxiously want to go back to Kuwait and Iraq for employment. But it so happened that the present pathetic conditions prevailing in the Regional Passport Office at Calicut have made them suffer more. As there is no sufficient staff, thousands of their applications for passport are still pending clearance. There are about 15,000 to 20,000 passport with the Passport Officer to be disposed of due to want of staff. These people who have come all the way from Kuwait after a lot of suffering are still anxiously waiting to get back for employment. In case there will be any delay, they may even lose their job opportunities in those countries. hope the Government will address itself to this problem and see that this sort of lethargic attitude is checked.

SHRI PALA K. M. MATHEW (Idukki): Sir I want to raise urgent matter. The pepper cultivators in Kerala are on a warpath and the situation is assuming explosive proportions. The present price for pepper is quite inadequate and unremunera-The consequences of devaluation and the Budget have made the situation even worse. Under these circumstances, the minimum price of pepper should be fixed at least at Rs. 7.000 per quintal. I also want to mention another point. Quickwilt. flea bettle and other diseases have devastated vast areas of pepper cultivation. Immediate steps for compensation, grants, aids, rehabilitation, replantation and research should be taken. I request the Commerce Minister and the Agriculture Minister to take immediate steps.

SHRI CHITTA BASU (Barasat): It is reliably learnt that the Government at the present moment are contemplating to curtail the activities of the Jute Corporation of India. It was a Government of India undertaking which was set up early in the year 1972 for a purely and solely social purpose. The social purpose was to provide the jute growers

of West Bengal, Assam, Bihar, Uttar Pradesh and Andhra Pradesh whose number is not less than 4 million, remunerative price so that they may not be pleased by the jute barons and other middle men.

Sir, the JCI, since its inception, has played a positive role and ensured a stable market situation for the jute growers and that did not allow the jute barons to please the jute growers of Western India and other parts of the country. It is also learnt that there is a move on the part of the Government to change the procurement policy with regard to jute and I think that will be very much ruinous for the jute growers of our country. At present the JCI has over 200 purchase centres of its own and coof another 280 purchase operatives Unless the Government imcentres. mediately issues instructions to start the purchase operation of raw jute in different parts of the country. I think the jute growers will have to be in a great plight. JCI has got a capacity of mopping up not less than 25 per cent of the total jute production in country. Sir, I want that the Government should give immediate instructions to JCI in this regard.

ANADI CHARAN DAS SHRI (Jaipur): Sir, I wish to raise a very Minister of matter. The Finance made a Statement to ban recruitment, creation of new posts under Central Government, in order to effect economy in expenditure. This will affect the reserved posts for Scheduled and Scheduled Tribes. ready the backlog of reserved posts. which is being carried forward from the previous year, is not cleared and there will be further accumulation of This will affect the reserved posts. the interests of SC/ST. So, I would like to know from the Minister the stand of the Government in this regard.

[Translation]

SHRI D. D. KHANORIA (Kangra): Mr. Speaker, Sir, there is acute shortage of kerosene oil in